

Government of Rajasthan
Law & Legal Affairs Department

No.F.19(6)Nyay/14

Jaipur Dated: 24.11.17

:::ORDER:::

The State Government in consultation with the Rajasthan High Court, Jodhpur hereby authorizes the Presiding Officer mentioned in successively to look after the urgent and routine work of the court mentioned in the table below during the period of absence of the Presiding Officers of this Courts:-

S.No.	Name of Court/ officer	Link Courts/Officers
1.	Judge, Commercial Court, Jaipur.	Additional District & Sessions Judge, No.1, Jaipur Metropolitan. (In the absence of ADJ No.1, Jaipur Metropolitan, his Link officers as authorized by the District & Session Judge, Jaipur Metropolitan)

By order of Governor

[Signature]
Principal Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR.

No. Gen./II/01/2015/1542 Dated : 24.11/2017

Copy forwarded to following for information & necessary action:-

1. All Registrar, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
Registrar (Classification)/ CPC with a request to upload the same at Rajasthan High Court website.
2. District & Sessions Judge, Jaipur Metropolitan.
3. Judge, Commercial Court, Jaipur.
4. Additional District Judge No.1, Jaipur Metropolitan.
5. Administrative Officer Judicial, RJS (Estt.) Section/ computer cell,
Rajasthan High Court, Jodhpur.